

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

IA 815 of 2020 in CP(IB) 137 of 2018

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2021

Name of the Company: Bank of India
V/s
Diamond Power Infrastructure Ltd

Section: 60(5)/7 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Nirag Pathak appeared for Applicant.

Learned Counsel Mr. Ravi Sharma appeared for Resolution Professional.
Resolution Professional did not appear.

Reply is filed. We fix the matter for physical hearing with direction to Resolution
Professional to appear physically before us.

Matter to appear for further consideration on 09.03.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 3rd day of February, 2021

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)